

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 302 – 315 of 2019

IN THE MATTER OF:

Jaiprakash Associates Ltd.

...Appellant

Versus

Neena Somani & Ors.

...Respondents

Present:

For Appellant : Ms. Ruchira Gupta, Advocate

**For Respondent : Mr. P.S. Singh (CGSC)
Mr. Vibhav Singh, Advocate for R-22
Mr. Durga Dutt and Mr. Sanchit Maheshwari,
Advocates for R-2 to R-5**

O R D E R

27.02.2020 Learned Counsel for the Respondent No.22 seeks time to file reply affidavit. Prayer allowed. He is directed to file Reply affidavit till 12th March, 2020. Rejoinder, if any, may be filed by 17th March, 2020.

Let the matter be fixed on **07th April, 2020**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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